

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 & 951 OF 2017
APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018
APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017
APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017
APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017
APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016
APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017
APPEAL NO. 77 OF 2017 &
IA NOS. 207, 209 & 972 OF 2017, 1259 OF 2018 & 357 OF 2019
APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017
APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017
APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017
APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017
APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018
APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018
AND
APPEAL NO. 299 OF 2018 & IA NOS. 1289, 1288 & 1290 OF 2018

Dated: 13th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 & 951 OF 2017

Bharti Airtel Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2
Mr. Buddy A. Ranganadhan

APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

Mr. Sharat Kapoor for *Impleader*

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2
Mr. Buddy A. Ranganadhan

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

Telenor (India) Communications Pvt. Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2
Mr. Buddy A. Ranganadhan

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Mr. Kartik Anand
Counsel for the Respondent(s) : Mr. G. Saikumar

Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

**APPEAL NO. 77 OF 2017 &
IA NOS. 207, 209 & 972 OF 2017, 1259 OF 2018&357 of 2019**

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

Aircel Limited Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**
Counsel for the Appellant(s) : Mr. Raghav Pandey
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Tower Vision India Pvt. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**
Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2

Mr. Buddy A. Ranganadhan

APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018

M/s ASCEND Telecom Infrastructure Pvt. Ltd. **Appellant(s)**

Versus

**Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Chirag Deswal
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2
Mr. Buddy A. Ranganadhan

APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018

M/s Unity Telecom Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. S.K. Nanda
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2
Mr. Buddy A. Ranganadhan

APPEAL NO. 299 OF 2018 & IA NOS. 1289, 1288 & 1290 OF 2018

Airkonnect Networks Pvt. Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Kiran Singh
Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Soumya G. Saikumar for R-2
Mr. Buddy A. Ranganadhan

ORDER

Heard Mr. Buddy A. Ranganadhan & Mr. G. Saikumar, learned counsel for the Respondents for sometime

As agreed by learned counsel for the parties, list these matters for further hearing on **15.05.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/pk